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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now papers to be laid.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) *

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY):
Madam, on behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6028/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6029/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2010-2011.

(Placed in Library, See No. LT 6030/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6031/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of

the Pasteur Institute of India, Coonoor, for the year 2010-2011, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2010-2011.

(Placed in Library, See No. LT 6032/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer Co-operative Society Limited (Kendriya Bhandar), New Delhi, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Consumer Co-operative Society Limited (Kendriya Bhandar), New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6033/15/11)

- (2) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 6034/15/11)

- (3) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 6035/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 6036/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2010-2011.

(Placed in Library, See No. LT 6037/15/11)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2010-

- 2011.
- (ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6038/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): Madam, on behalf of Shri S. Gandhiselvan, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 6039/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 6040/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2010-2011.
- (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6041/15/11)

- (b) (i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2010-2011.
- (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6042/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Petroleum and Natural Gas
Regulatory Board, India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6043/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 79 of the Limited Liability Partnership Act, 2008:-

- (i) The Limited Liability Partnership (Amendment) Rules, 2011 published in Notification No. G.S.R. 796(E) in Gazette of India dated the 4th November, 2011.
- (ii) The Limited Liability Partnership (Second Amendment) Rules, 2011 published in Notification No. G.S.R. 680(E) in Gazette of India dated the 14th September, 2011.

(Placed in Library, See No. LT 6044/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

- (i) The Companies (Central Government's) General Rules and Forms (Amendment) Rules, 2011 published in Notification No. G.S.R. 749(E) in Gazette of India dated the 5th October, 2011.
- (ii) The Companies (Central Government's) General Rules and Forms (Amendment) Rules, 2011 published in Notification No. G.S.R. 716(E) in Gazette of India dated the 23rd September, 2011.
- (iii) The Companies (Central Government's) General Rules and Forms (Amendment) Rules, 2011 published in Notification No. G.S.R. 618(E) in Gazette of India dated the 11th August, 2011.

(Placed in Library, See No. LT 6045/15/11)

(5) A copy of Competition Commission of India (General) Amendment Regulations, 2011 (Hindi and English versions) published in the Notification No. G.S.R. L-3/2/Regin-Gen.(Amdt)/2011/CCI in Gazette of India dated the 22nd November, 2011 under sub-section (3) of Section 64 of the Competition Act, 2002. (Placed in Library, See No. LT 6046/15/11)

(6) A copy of the Petroleum (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 857(E) in Gazette of India dated 2nd December, 2011, under sub-section (4) of Section 29 of the Petroleum Act, 1934.

(Placed in Library, See No. LT 6047/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY):
Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(Placed in Library, See No. LT 6048/15/11)

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6049/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 6050/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 6051/15/11)

(7) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the different accounting years, mentioned therein:-

S.No.	Name of the Institutions	Accounting Year(s)
1.	RST , Nagpur	2009-10 & 2010-11
2.	CNCI, Kolkata	2009-10 & 2010-11
3.	MNJIO, Hyderabad	2008-09 to 2010-11
4.	Kidwai Memorial Institute of Oncology, Banglore	2007-08 to 2010-11
5.	GCRI, Ahmedabad	2007-08 to 2010-11
6.	B.B. Cancer Institute, Guwahati	2007-08 to 2010-11
7.	Kamla Nehru Memorial Hospital, Allahabad	2007-08 to 2010-11
8.	Kasturba Health Society, Sewagram, Wardha (MG)	2010-11
9.	North Eastern Indira Gandhi Institute of Health & Medical Science, Shillong	2010-11
10.	Medical Council of India, Delhi	2010-11
11.	National Academy of Medical Sciences, Delhi	2010-11
12.	National Board of Examination	2010-11
13.	Post graduate Institute of Medical Education & Research, Chandigarh	2010-11
14.	All India Institute of Medical Sciences, New Delhi	2010-11
15.	All India Institute of Speech & Hearing, Mysore	2010-11
16.	National Institute of Health & Family Welfare, New Delhi	2010-11
17.	International Institute of Population Studies, Mumbai	2010-11
18.	Hindustan Latex Ltd., Thiruvanthapuram	2010-11
19.	National Population Stabilization Fund	2010-11
20.	L.G.B. Regional Institute of Mental Health, Tezpur	2010-11

21.	Regional Institute of Medical Sciences, Imphal, Manipur	2010-11
22.	JIPMER, Puducherry	2010-11
23.	Food Safety & Standard Authority Of India, New Delhi	2010-11
24.	Indian Pharmacopoeia Commission, Ghaziabad	2010-11
25.	Central Council for Research in Yoga and Naturopathy (CCRYN), New Delhi	2010-11
26.	Morarji Desai National Institute of Yoga, New Delhi	2010-11
27.	National Institute of Naturopathy, Pune	2010-11
28.	Central Council for Research in Homoeopathy, New Delhi	2010-11
29.	National Institute of Homoeopathy, Kolkata	2010-11
30.	Central Council of Homoeopathy, New Delhi	2010-11
31.	Indian Medicines Pharmaceutical Corporation Ltd., Mohan	2010-11
32.	Central Council for Research in Ayurvedic & Siddha, New Delhi	2010-11
33.	Central Council for Research in Unani Medicine, New Delhi	2010-11
34.	National Institute of Unani Medicine, Banglore	2010-11
35.	National Institute of Ayurveda, Jaipur	2010-11
36.	Institute of Post Graduate Teaching & Research in Ayurveda, Jamnagar	2010-11
37.	Rashtriya Ayurved Vidyapeeth, New Delhi	2010-11
38.	Indian Council of Medical Research, New Delhi	2010-11
39.	AIDS Prevention and Control Project (APAC), Chennai	2010-11

(Placed in Library, See No. LT 6052/15/11)

(8) A copy of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 426(E) in Gazette of India dated 2nd June, 2011, under Section 34 of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act , 1994.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 6053/15/11)